

**HIGH COURT FOR THE STATE OF TELANGANA ::HYDERABAD.**

**RECRUITMENT – STATE JUDICIAL SERVICE -  
DISTRICT JUDGES (ENTRY LEVEL) UNDER DIRECT  
RECRUITMENT VACANCIES NOTIFIED.**

**NOTIFICATION NO.61/2019-RC, DATED 01-04-2019.**

**REF:**Order dated 04.01.2007 of the Hon'ble Supreme Court  
Of India in Civil Appeal No.1867 of 2006 [Malik Mazhar  
Sultan and Another Vs. U.P.Public Service Commission  
and Others].

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The vacancies in the category of District Judges to be filled by Direct  
Recruitment (under 25% quota) as per the time schedule fixed by the Hon'ble  
Supreme Court of India in the case of MALIK MAZHAR SULTAN AND ANR. Vs.  
U.P.PUBLIC SERVICE COMMISSION & OTHERS, for the year 2019 are **NIL**.



**REGISTRAR(ADMINISTRATION),  
F.A.C. REGISTRAR(RECRUITMENT)**